

constructing the canal and the dam are lying unutilised because neither the construction of dam nor digging up of canal has been completed so far. About 75 villages have been displaced. The population in Bagmati area which is spread on hundreds of miles is on the verge of ruin. I have repeatedly drawn the attention of the Central Government to this project. I would, therefore, once again request the Central Government to take over this project, otherwise its future will be in dark.

[English]

- (iv) **Need to solve the problem of mining rejects emanating from Iron ore and manganese mines in the district of Goa**

SHRI SHANTARAM NAIK (Panaji) : The district of Goa, in the Union Territory of Goa, Daman and Diu has a number of iron ore and manganese mines. The country has earned considerable foreign exchange on account of the export of these items. These mines have also generated employment in the territory and, before the liberation of Goa, these mines were the single largest avenue for the employment of Goa labourers.

Yet, mining rejects emanating from these mines are a source of constant nuisance to the people of North Goa where, most of these mines are located. Rivers and rivulets get filled up with these rejects and, sometimes small rivulets just cease to exist. People residing in these areas cannot even prevent dust particles going in their body along with the food.

Therefore, it is required that instead of resorting to any patchy solutions to this issue, the Central Government, specially the Ministry of Steel and Mines, should take an initiative and call for a meeting consisting of representatives of Goa Mine owners, representatives of Goa Government and other connected parties and find a permanent solution to the problem.

- (v) **Need to impress upon Punjab Government to hand over the control of headquarters of Ropar,**

**Harika and Ferozepur to
Bhakra Beas Management
Board**

SHRI VIRDHI CHANDER JAIN (Barmer) : The headquarters of Ropar, Harika, and Ferozepur are at present under the control of Punjab Government whereas in accordance with the provisions of Punjab Re-organization Act, 1966, the maintenance and operation of the Ropar, Harika and Ferozepur and such other works as the Central Government may specify, should be under the control of Bhakra Beas Management Board.

The matter is being pursued by the Government of Rajasthan since long at various levels. It was also taken up by Rajasthan in the Northern Zonal Council. The matter was later on taken up by the Chief Minister of Rajasthan in the meeting taken up by the Prime Minister regarding Thein Dam on 3-10-1977 and 14-2-1979. In both these meetings the then Prime Minister observed that the provisions of Punjab Re-organization Act in this respect should be implemented immediately and the Central Government should ensure this. But this has been implemented so far.

Bhakra Beas Management Board is working out share of water of various States but it is not in a position to make delivery of water accordingly as the control of headquarters still remains with Punjab due to which Rajasthan gets insufficient as well as erratic supplies due to which crops fail.

It is therefore requested that the Central Government must interfere and press Punjab Government to hand over the control of headquarters of Ropar, Harika and Ferozepur to Bhakra Beas Management Board.

- (vi) **Need to start a carpet technology centre at Bhavani Taluk in Tamil Nadu**

SHRI P. KOLANDAIVELU (Gobichettipalayam) : Mr. In Tamil Nadu, Bhavani Taluk in Periyar District is world famous for carpets.

12.20 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]